

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 257 of 2016 (SZ)

Applicant(s)

Respondent(s)

Mr. V.P. Chokkalingam,
Anna Nagar,
Chennai-600 040.

Vs. The Chairman,
Ambattur Municipality, Ambattur and
2 others.

Legal Practitioners for Applicant(s)
M/s. C. Sangamithirai

Legal practitioners for respondent(s)
M/s.M.K.Subramanian &
E. Manoharan and P. Velmani for R3.
Mr. A. Ilango for R2

Note of the Registry	Orders of the Tribunal
Order No.2	<p>Date: 25th May, 2017</p> <p>It is seen that the application was posted for filing reply before the Registrar 11 times and no reply has been filed by the respondents.</p> <p>Respondent No.2 has filed only report and not the reply.</p> <p>As a last chance, let the reply be filed within a period of 2 weeks with advance copy to the applicant who is at liberty to file rejoinder, if any, within a period of one week thereafter.</p> <p>List the matter on 17.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>